



**RESUME OF WORK
DONE BY LOK SABHA**



**SEVENTEENTH LOK SABHA
THIRTEENTH SESSION, 2023**

LOK SABHA SECRETARIAT, NEW DELHI

November, 2023/Kartika, 1945 (Saka)



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SEVENTEENTH LOK SABHA—THIRTEENTH SESSION
(18 *September*, 2023 to 21 *September*, 2023)



LOK SABHA SECRETARIAT
NEW DELHI
November, 2023/Kartika, 1945 (Saka)

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PREFACE

This Publication contains a brief resume of work done in the Seventeenth Lok Sabha during the Thirteenth Session *i.e.* from the 18 September, 2023 to 21 September, 2023.

NEW DELHI;
November, 2023

Kartika, 1945 (Saka)

UTPAL KUMAR SINGH
Secretary General

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1. DURATION OF SESSION

(13th Session* of 17th Lok Sabha)

1. Date of Commencement	:	\$18 September, 2023
2. Date of Adjournment <i>sine die</i>	:	*21 September, 2023
3. Date of prorogation	:	26 September, 2023
4. Total number of days of Session	:	4
5. Number of Actual days of Sittings	:	@4
6. Number of hours of sitting	:	31 hours 04 minutes

* The Ministry of Parliamentary Affairs *vide* communication dated 31.08.2023 had intimated that there would be no Question Hour, Zero Hour and Private Members' Business during the Session. Accordingly, there was no Question Hour, Zero Hour, Private Members' Business and Matters of Urgent Public Importance (Matters under Rule 377, Adjournment Motion, Calling attention).

\$ The first sitting commenced with the playing of National Anthem.

@ The session was scheduled to conclude on 22nd September, 2023. However, the House was adjourned *sine die* on 21st September, 2023. Consequently sitting fixed for 22nd September, 2023 stood cancelled.

2. BILLS

GOVERNMENT BILLS

Sl. No.	Title of the Bill	Date of introduction	Date of laying on the Table (in case of Bill passed by Rajya Sabha)	Date(s) of discussion in Lok Sabha	Time taken — H. M.	No. of amendments Tabled	No. of amendments carried	Progress/ remarks
1	2	3	4	5	6	7	8	9
1.	© The Constitution (One Hundred and Twenty-eighth Amendment) Bill, 2023*	19.9.2023	-	-	00 14	-	-	
				20.9.2023 (Consideration and passing)	09 57	87	3	Passed

©The short title of the Bill was changed to the Constitution (One Hundred and Sixth Amendment) Bill, 2023 by Lok Sabha through an amendment to Clause 1.

* The Bill was introduced after requirements of Directions 19A/19B were waived.

SUMMARY

1. Bills pending at the end of last Session	12
2. Bill introduced	1
3. Bill opposed at introduction stage	Nil
4. Bills passed by Rajya Sabha and Laid on the Table	Nil
5. Bills passed by Rajya Sabha and Laid on the Table — returned by Lok Sabha with amendments	Nil
6. Bills passed by Rajya Sabha and Laid on the Table during earlier Session — returned by Lok Sabha with amendments	Nil
7. Bills returned by Rajya Sabha with amendments and Laid on the Table of Lok Sabha	Nil
8. Bill passed	1
9. Bills in respect of which amendments made by Rajya Sabha were agreed to by Lok Sabha	Nil
10. Bills in respect of which amendments made by Rajya Sabha were not agreed to by Lok Sabha	Nil
11. Bills negatived	Nil
12. Bills withdrawn	Nil
13. Bills—debate concluded but further motions not taken up	Nil
14. Motions for adjournment of debate on the Bills adopted	Nil
15. Bills referred to Select Committee	Nil
16. Bills referred to Joint Committee	Nil
17. Bills reported by Select Committee	Nil
18. Bills reported by Joint Committee	Nil
19. Bills originated in and referred to Joint Committee by Rajya Sabha in respect of which motion for concurrence were adopted by Lok Sabha	Nil
20. Bills referred to Standing Committees by Chairman/Speaker	Nil
21. Bills reported by Standing Committees	Nil
22. Bills pending at the end of Thirteenth Session of Seventeenth Lok Sabha	12

3. COMMITTEES

(i) Financial Committees

Sl. No.	Name of the Committee	Date of constitution	No. of sittings	Duration H. M.	Average percentage of attendance	Study Tours/Local visits undertaken	Reports Presented		Remarks
							Original	Action Taken A/T Statement	
1.	Committee on Estimates	1.05.2023	01	02 15	73.33%	—	—	01	—
2.	Committee on Public Undertakings	1.05.2023	01	01 05	54.54%	—	—	—	—
3.	Committee on Public Accounts	1.05.2023	01	00 45	63.63%	—	02	—	—

(ii) Departmentally Related Standing Committees

Sl. No.	Name of the Committee	Date of constitution	No. of sittings	Duration		Average percentage of attendance	Study Tours/Local visits undertaken	Reports Presented		Remarks
				H.	M.			Original	Action Taken	
1	2	3	4	5	6	7	8	9	10	11
1.	Committee on Agriculture, Animal Husbandry and Food Processing	13.09.2023	01	00	30	66.66%	—	—	—	—
2.	Committee on Chemicals and Fertilizers	13.09.2023	—	—	—	—	—	—	—	—
3.	Committee on Coal, Mines and Steel	13.09.2023	01	01	00	64.51%	—	—	—	—
4.	Committee on Defence	13.09.2023	—	00	00	—	—	—	—	—
5.	Committee on Energy	13.09.2023	01	00	45	48.39%	—	—	—	—
6.	Committee on External Affairs	13.09.2023	—	—	—	—	—	—	—	—
7.	Committee on Finance	13.09.2023	—	—	—	—	—	—	—	—
8.	Committee on Consumer Affairs, Food and Public Distribution	13.09.2023	—	—	—	—	—	—	—	—
9.	Committee on Communication and Information Technology	13.09.2023	01	00	20	51.61%	—	—	—	—
10.	Committee on Labour, Textiles and Skill Development	13.09.2023	01	00	30	41.93%	—	01	—	—
11.	Committee on Petroleum and Natural Gas	13.09.2023	01	00	30	67.74%	—	—	—	—

1	2	3	4	5	6	7	8	9	10	11
12.	Committee on Railways	13.09.2023	—	—	—	—	—	—	—	—
13.	Committee on Rural Development and Panchayati Raj	13.09.2023	—	—	—	—	—	—	—	—
14.	Committee on Social Justice and Empowerment	3.09.2023	—	—	—	—	—	—	—	—
15.	Committee on Housing and Urban Affairs	13.09.2023	—	—	—	—	—	—	—	—
16.	Committee on Water Resources	13.09.2023	01	00 45	70.00%	—	—	—	—	—

(iii) Committees other than Financial and Standing Committees

Sl. No.	Name of the Committee	Date of constitution	No. of sittings	Duration		Average percentage of attendance	Study Tours/Local visits undertaken	Reports Presented		Remarks
				H.	M.			Original	Action Taken	
1	2	3	4	5	6	7	8	9	10	11
1.	Committee on Absence of Members from the Sittings of the House	—	—	—	—	—	—	—	—	—
2.	House Committee	—	—	—	—	—	—	—	—	—
3.	Committee on Ethics	09.11.2022	—	—	—	—	—	—	—	—
4.	Committee of Privileges	27.07.2023	—	—	—	—	01	—	—	—
5.	Committee on Subordinate Legislation	09.10.2022	—	—	—	—	—	—	—	—
6.	Committee on Papers Laid on the Table	09.10.2022	—	—	—	—	—	—	—	—
7.	Joint Committee on Offices of Profit	16.09.2019	—	—	—	—	—	—	—	—
8.	Rules Committee	30.11.2022	—	—	—	—	—	—	—	—
9.	General Purposes Committee	21.11.2019	—	—	—	—	—	—	—	General Purposes Committee (GPC) does not prepare any report.

4. DIVISIONS

Sl. No.	Date	Subject Matter	Final Result
1.		Division No.1 was held on the motion for consideration of the Constitution (One Hundred and Twenty-Eighth Amendment) Bill, 2023 moved by Shri Arjun Ram Meghwal, Minister of State (Independent Charge) for Law & Justice.	Ayes-454 Noes-002
2.		Division No. 2 was held on the motion for adoption of Clause 2 of the Constitution (One Hundred and Twenty-Eighth Amendment) Bill, 2023 moved by Shri Arjun Ram Meghwal, Minister of State (Independent Charge) for Law & Justice.	Ayes-454 Noes-002
3.		Division No. 3 was held on the motion for adoption of Clause 3 of the Constitution (One Hundred and Twenty-Eighth Amendment) Bill, 2023 moved by Shri Arjun Ram Meghwal, Minister of State (Independent Charge) for Law & Justice.	Ayes-454 Noes-002
4.		Division No. 4 was held on the motion for adoption of Clause 4 of the Constitution (One Hundred and Twenty-Eighth Amendment) Bill, 2023 moved by Shri Arjun Ram Meghwal, Minister of State (Independent Charge) for Law & Justice.	Ayes-454 Noes-002
5.	20.09.2023	Division No. 5 was held on the motion for adoption of Clause 5, as amended, of the Constitution (One Hundred and Twenty-Eighth Amendment) Bill, 2023 moved by Shri Arjun Ram Meghwal, Minister of State (Independent Charge) for Law & Justice.	Ayes-452 Noes-002
6.		Division No. 6 was held on the motion for adoption of Clause 6, as amended, of the Constitution (One Hundred and Twenty-Eighth Amendment) Bill, 2023 moved by Shri Arjun Ram Meghwal, Minister of State (Independent Charge) for Law & Justice.	Ayes-453 Noes-002
7.		Division No. 7 was held on the motion for adoption of Clause 1, as amended, of the Constitution (One Hundred and Twenty-Eighth Amendment) Bill, 2023 moved by Shri Arjun Ram Meghwal, Minister of State (Independent Charge) for Law & Justice.	Ayes-453 Noes-002
8.		Division No. 8 was held on the motion for passing of the Constitution (One Hundred and Twenty-Eighth Amendment) Bill, 2023, as amended, moved by Shri Arjun Ram Meghwal, Minister of State (Independent Charge) for Law & Justice.	Ayes-454 Noes-002

5. REFERENCES

Congratulatory References/References on Landmark Occasions

Sl. No.	Name of the Occasion	Date of Occasion	Date of Reference	Time Taken H. M.
1.	Reference to congratulate the Nation regarding successful conduct of the G-20 related meetings in sixty cities and conclusion of 18 th Summit in New Delhi under the presidency of India and the able leadership of the Hon'ble Prime Minister.	09.09.2023 to 10.09.2023	18.09.2023	00 10
2.	Reference to congratulate the House on the historic occasion of the meeting of the House in the Parliament House of India (new building of Parliament).	19.09.2023	19.09.2023	00 06
3.	Reference on the occasion of the International Day of Peace.	21.09.1981	21.09.2023	00 02
4.	Reference to congratulate all Scientists, Engineers and people of the Country on the success of Chandrayaan-3 Mission and the launch of first Solar Mission, Aditya - L1.	23.08.2023 & 02.09.2023	21.09.2023	00 05

6. PANEL OF CHAIRPERSONS, 17TH LOK SABHA

Sl. No.	Name of Member	Date of Nomination
1.	Smt. Rama Devi	21.06.2019*
2.	Dr. Kirit P. Solanki	-do-
3.	Shri Rajendra Agarwal	-do-
4.	Shri Kodikunnil Suresh	24.06.2019**
5.	Shri A. Raja	25.06.2019^
6.	Shri P. V. Midhun Reddy	-do-
7.	Shri Bhartruhari Mahtab	-do-
8.	Shri N.K. Premachandran	02.07.2019@
9.	Dr. Kakoli Ghosh Dastidar	04.07.2019#

* Announcement made in the House on 21.06.2019.

** Announcement made in the House on 25.06.2019.

^ Announcement made in the House on 26.06.2019.

@ Announcement made in the House on 03.07.2019.

Announcement made in the House on 04.07.2019.

7. PAPERS LAID ON THE TABLE

(a) By Government	:	120
(b) By Private Members	:	Nil

8. RESOLUTIONS

(i) Statutory Resolutions

Sl. No.	Text of Resolution	Article/Section of Constitution/Act	Name of Member who moved	Date of moving and discussion	Time Taken		Ministry/ Department concerned	Remarks
					H.	M.		
1.	In pursuance of Section 8 of the Customs Tariff Act, 1975, this House hereby approves of Notification No. 47/2023-Customs, dated 19 th August, 2023 [G.S.R. 616(E), dated 19 th August, 2023], which seeks to amend the Second Schedule of the Customs Tariff Act, in order to levy Export duty on exports of Onions, falling under HS Code 0703 10.	Section 8 of the Customs Tariff Act, 1975	Shri Pankaj Chaudhary	21.9.2023			Finance	Adopted
2.	In pursuance of Section 8 of the Customs Tariff Act, 1975, this House hereby approves of Notification No. 49/2023-Customs, dated 25 th August, 2023 [G.S.R. 628(E), dated 25 th August, 2023], which seeks to amend the Second Schedule of the Customs Tariff Act, in order to levy Export duty on exports of Parboiled Rice, falling under HS Code 1006 30 10.	Section 8 of the Customs Tariff Act, 1975	Shri Pankaj Chaudhary	21.9.2023	00	03	Finance	Adopted

(ii) Resolution placed before the House by the Speaker

Sl. No.	Text of the Resolution	Date of placing before the House	Time Taken H. M.	Ministry/ Department concerned	Remarks
1.	<p>“Our country’s Space Programme is a source of pride for the nation. The success of Chandrayaan-3 Mission and other achievements of the country in the space sector are testament to the inherent scientific and technological potential of our country. Affirmative eco-system as well as visionary leadership has enabled our scientists to fully realize their potential, unleash their energy and attain such historical milestone. This House recognizes and appreciates our scientists, particularly the women scientists, for achieving this arduous and monumental feat with the successful soft landing of Chandrayaan-3 on the unconquered South Pole of Moon. This accomplishment along with other space missions, will definitely promote scientific temper in the society and place our country at the forefront of science and technology in the world.”</p>	21.9.2023	00 03	Department of Space	Adopted

9. SPEAKER Announcements/Observations/Resolutions

Sl. No.	Subject	By whom	Date
1.	Observation regarding 'Parliamentary Journey of 75 years starting from Samvidhan Sabha –Achievements, Experiences, Memories and Learnings'.	The Speaker	18.09.2023
2.	Observation regarding appeal to Members to maintain highest standards of Parliamentary Conduct.	The Speaker	18.09.2023
3.	Announcement regarding Combined Group Photograph of Members of Lok Sabha and Rajya Sabha, Group Photograph of Members of Rajya Sabha and Group Photograph of Members of the 17th Lok Sabha.	The Speaker	18.09.2023
4.	Announcement regarding last day of proceedings in the Chamber of Samvidhan Sadan and next sitting of Lok Sabha in the New Parliament Building from 19.09.2023.	The Speaker	18.09.2023
5.	Observation regarding the meeting of the House in the Parliament House of India (new building of Parliament).	The Speaker	19.09.2023
6.	Announcement regarding the Chamber, Lobby, Galleries of new building of Parliament, now designated as the Parliament House of India and announcement regarding re-naming of the Building previously known as Parliament House as the <i>Samvidhan Sadan</i> .	The Speaker	19.09.2023
7.	Announcement regarding discussion on the success of Chandrayaan-3 Mission and other achievements of our Nation in Space Sector.	The Speaker	20.09.2023

Sl. No.	Subject	By whom	Date
8.	Observation regarding insightful and meaningful discussion in the House on the success of Chandrayaan-3 Mission and other achievements of Indian Space Programmes.	The Speaker	21.09.2023
9.	Valedictory reference on the conclusion of the 13 th Session of the 17 th Lok Sabha.	The Speaker	21.09.2023

10. STATEMENTS

**(i) Statement made/laid by Minister under Direction 73A of Directions
by the Speaker during Thirteenth Session of
Seventeenth Lok Sabha**

Brief Subject	Name of Minister	Date	Time Taken H. M.
Regarding the status of implementation of the recommendations/observations contained in the 44 th Report of the Standing Committee on Communications and Information Technology on Demands for Grants (2023-24) pertaining to the Department of Posts, Ministry of Communications.	Shri Devusinh Chauhan	21.9.2023	0 01

**(ii) Matters under Rule 377– Position regarding receipt of replies
from Ministries during Seventeenth Lok Sabha
(As on 23.11.2023)**

Session	Total Number of Matters laid/raised	No. of replies received	Pending	Percentage of replies received to the total matters laid/raised
First Session (17.06.2019 to 06.08.2019)	488	488	00	100%
Second Session (18.11.2019 to 13.12.2019)	365	364	1	99.73%
Third Session (31.01.2020 to 23.03.2020)	414	414	00	100%
Fourth Session (14.09.2020 to 23.09.2020)	183	183	00	100%
Fifth Session (29.01.2021 to 25.03.2021)	406	405	1	99.75%
Sixth Session (19.07.2021 to 11.08.2021)	331	327	4	98.79%
Seventh Session (29.11.2021 to 22.12.2021)	383	383	0	100%
Eighth Session (31.01.2022 to 07.04.2022)	486	479	7	98.55%
Ninth Session (18.07.2022 to 08.08.2022)	319	309	10	96.86%
Tenth Session (07.12.2022 to 23.12.2022)	298	266	32	89.26%
Eleventh Session (31.01.2023 to 06.04.2023)	436	398	38	91.28%
Twelfth Session (20.07.2023 to 11.08.2023)	369	218	151	59.07%
Thirteenth Session (18.09.2023 to 21.09.2023)	00	00	00	00
	4478	4234	244	94.55%

(iii) Statement showing the Time Lost due to interruptions and adjournments of the House during Thirteenth Session of the Seventeenth Lok Sabha

Date	Time lost due to Adjournments of the House following Interruptions H. M.	Time lost due to reasons other than Adjournments/ interruptions H. M.	House sat for extra time (beyond the normal time of the House) H. M.	Remarks regarding interruptions and adjournments
	2	3	4	5
18.09.2023			01 03	At 1803 hrs. the House adjourned to meet again on 19.09.2023.
19.09.2023			-	At 1429 hrs. the House adjourned to meet again on 20.09.2023.
20.09.2023			04 03	At 2103 hrs. the House adjourned to meet again on 21.09.2023.
21.09.2023			06 44	At 2344 hrs. the House adjourned <i>sine die</i> .
Total			11 50	
Total Gain = 11 hrs. 50 mts.				

**11. STATEMENT SHOWING ACTUAL TIME SPENT IN THE CHAIR BY
SPEAKER AND MEMBERS OF PANEL OF CHAIRPERSONS
FROM 18.09.2023 TO 21.09.2023**

	No. of days	Total time spent	
		H.	M.
Hon'ble Speaker	04	09	17
Shri Kodikunnil Suresh	03	05	21
Shri Rajendra Agrawal	03	03	32
Dr. Kirit P. Solanki	02	03	26
Shri N.K. Premachandran	03	03	11
Shri P.V. Midhun Reddy	01	01	47
Smt. Rama Devi	01	01	33
Shri Bhartruhari Mahtab	01	01	29
Dr. Kakoli Ghosh Dastidar	01	01	07
Shri A. Raja	01	00	21
TOTAL		31	04

**STATEMENT SHOWING ACTUAL TIME SPENT IN THE CHAIR BY
HON'BLE SPEAKER AND MEMBERS OF PANEL OF CHAIRPERSONS
FROM 18.09.2023 TO 21.09.2023**

Date	Time Spent	Total Time	
		H.	M.
1	2	3	4
Hon'ble Speaker			
18.09.2023	1100 to 1249 hrs	01	49
	1758 to 1803 hrs	00	05
19.09.2023	1315 to 1429 hrs	01	14
20.09.2023	1100 to 1210 hrs	01	10
	1739 to 2103 hrs	03	24
21.09.2023	1100 to 1204 hrs	01	04
	1620 to 1640 hrs	00	20
	2333 to 2344 hrs	00	11
TOTAL TIME SPENT IN THE CHAIR		09	17
Shri Kodikunnil Suresh			
18.09.2023	1316 to 1446 hrs	01	30
20.09.2023	1549 to 1652 hrs	01	03
21.09.2023	1306 to 1351 hrs	00	45
	2130 to 2333 hrs	02	03
TOTAL TIME SPENT IN THE CHAIR		05	21
Shri Rajendra Agrawal			
18.09.2023	1249 to 1316 hrs	00	27
	1637 to 1758 hrs	01	21
20.09.2023	1210 to 1252 hrs	00	42
21.09.2023	1204 to 1306 hrs	01	02
TOTAL TIME SPENT IN THE CHAIR		03	32
Dr. Kirit P. Solanki			
18.09.2023	1446 to 1559 hrs	01	13

1	2	3	4
21.09.2023	1351 to 1436 hrs	00	45
	2002 to 2130 hrs	01	28
TOTAL TIME SPENT IN THE CHAIR		03	26
Shri N.K. Premachandran			
18.09.2023	1559 to 1637 hrs	00	38
20.09.2023	1252 to 1402 hrs	01	10
	1652 to 1739 hrs	00	47
21.09.2023	1604 to 1620 hrs	00	16
	1640 to 1700 hrs	00	20
TOTAL TIME SPENT IN THE CHAIR		03	11
Shri P.V. Midhun Reddy			
20.09.2023	1402 to 1549 hrs	01	47
TOTAL TIME SPENT IN THE CHAIR		01	47
Smt. Rama Devi			
21.09.2023	1700 to 1833 hrs	01	33
TOTAL TIME SPENT IN THE CHAIR		01	33
Shri Bhartruhari Mahtab			
21.09.2023	1833 to 2002 hrs	01	29
TOTAL TIME SPENT IN THE CHAIR		01	29
Dr. Kakoli Ghosh Dastidar			
21.09.2023	1457 to 1604 hrs	01	07
TOTAL TIME SPENT IN THE CHAIR		01	07
Shri A. Raja			
21.09.2023	1436 to 1457 hrs	00	21
TOTAL TIME SPENT IN THE CHAIR		00	21

**12. STATEMENT SHOWING TIME TAKEN ON VARIOUS KINDS OF
BUSINESS TRANSACTED DURING THE THIRTEENTH SESSION
OF SEVENTEENTH LOK SABHA**

Business	Time Taken H. M.	Percentage of the total time taken
BILLS—		
Government Bills	10 11	32.78
STATEMENTS—		
Direction 73A	00 01	00.05
DISCUSSION on 'Parliamentary Journey of 75 years starting from Samvidhan Sabha — Achievements, Experiences, Memories and Learnings'.	06 41	21.51
DISCUSSION regarding 'Success of Chandrayaan-3 Mission and other achievements of our Nation in the Space Sector'.	12 18	39.59
OTHER MATTERS such as Oath or Affirmation, Papers Laid on the Table, Obituary References, Questions of Privileges, Points of Order, Personal Explanations etc.	01 53	06.07
TOTAL	31 04	100